

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-507
IB-106/ND/2023
IA/1267/2023, IA/1995/2023

IN THE MATTER OF:

Suraksha Asset Reconstruction Ltd.

.....Applicant

Vs.

Rajiv Goyal

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 22.03.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Arvind Jadon, Adv.
Mr. Harshit Khare, Mr. Prafful Saini, Mr. Deepankar
Paras, Advs. in IA/1267/2023

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **03.05.2024**.

**Sd/-
(Court Officer)**